


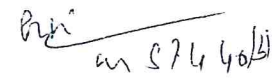
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 5/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/19/IB/2018
PETITION NUMBER : TCP/81/(IB)/2017
NAME OF THE PETITIONER(S) : KAVITHA SURANA (RP)
NAME OF THE RESPONDENT(S) : KUMUDA ARAVAMUDHA IYENGAR & 3 ORS (MOKA TECHNOLOGY SERVICES LIMITED)
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Kavitha Surana	Resolution Professional	
2)	S. PATTABHIRAMAN B. K. Srinivasan	Content for 4th Respondent	

ORDER

RP in person present. R4 has submitted an affidavit disclosing that one of the Directors of the Company Ms. Kumuda Aravamudha Iyengar had given the authority on behalf of the Corporate Debtor to Mr. T.M. Kannan, Advocate for contacting the RP. In the light of the affidavit submitted on behalf of R4. R4 is deleted from the array of the Respondents.

The Registry is directed to summon the Director, Ms. Kumuda Aravamudha Iyengar, Brahmin Street, Kilkolamedu, Vandavasi Taluk, Mobile No.88703 57720 and the RP is also directed to send private notice to her and file proof of the same on next date of hearing. Put up on 16.03.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)